

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Order: 9.8.95.

CP No.60/95 (OA No.314/87)

Ram Bharosi, Jagdish, Chamandi, Bhura, Shukhan, Batta Ram, Roshan, Ramji Lal, Mohan Singh and Date Ram

...PETITIONERS

VERSUS

1. Shri F. Ravindran, General Manager, Western Railway, Churchgate, Bombay.
2. Shri M. Shirazzudin Khan, DGM, Western Railway, Kota.

...RESPONDENTS.

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, MEMBER (A)

For the Petitioners ... Shri S. Kumar

For the Respondents ... Shri Manish Bhandari

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

This Contempt Petition has been filed u/s 17 of the Administrative Tribunals Act, 1985, for dis-obedience on the part of the respondents of the directions issued in OA No.314/87, decided on 6.1.94 by this Tribunal.

2. We have heard the learned counsel for the parties.

3. The learned counsel for the respondents raised two preliminary objections. Firstly, that the petition is not entreatable as being barred by limitation. Secondly, that a Contempt petition cannot be filed jointly by several persons. At this stage, the learned counsel for the petitioners sought permission to withdraw this Contempt Petition. Permission to withdraw the same is granted.

4. In the circumstances, this Contempt Petition is dismissed as having been withdrawn.

(O.P. SHARMA)

MEMBER (A)

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(GOPAL KRISHNA)

VICE CHAIRMAN

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